

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 10th day of September 2018

Contempt Petition No. 330/00020 of 2017
In
Original Application No. 330/00078 of 2012

Hon'ble Mr. Rakesh Sagar Jain, Member – J
Hon'ble Mr. Mohd Jamshed, Member – A

Subhash Chandra, S/o Shri Hukum Singh, R/o Village Rowariyan, Kasba & Post Jatwari, District Aligarh, Presently working as a Postal Assistant Head Post Office, Rampur.

...Applicant

By Adv: Shri Satya Prakash Mishra
V E R S U S

1. Shri Ugrasen, Senior Superintendent of Post Offices, Moradabad Division, Moradabad - 244001.
2. Shri Praveen Kumar Gupta, Enquiry Officer, Assistant Superintendent Rail Dak System, B.L. Division, Bareilly – 243001.

... Respondent

By Adv: Shri R.K. Srivastava

O R D E R

By Hon'ble Mr. Rakesh Sagar Jain, Member – J

None for the applicant. On the last date also nobody appeared on behalf of the applicant. Shri R.K. Srivastava, learned counsel for the respondents is present.

2. Learned counsel for the respondents has taken us through compliance affidavit and counter affidavit filed by him which shows that relied upon document was given to the applicant, as desired by the applicant. According to the respondents' counsel the order of this Tribunal has been complied with.
3. In view of the above, no contempt is made out against the applicant. Accordingly, the present Contempt Petition is dismissed. Notices issued to the respondents are discharged.

(Mohd Jamshed)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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